

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.698/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company	Inspira Martifer Solar Ltd.-Vs-Alex Green Energy Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Jishnu Chowdhury.
2. Urmila Chakraborty
3. Aniruddha Agarwal.
4. Juliya Kar

Respondant

Juliya Kar
Advocate
11/01/18

1. Ms Sabyasachi Chowdhury
2. Ms Rajarshi Datta
3. Mr V.V.V. Sankar
4. Ms Deepabali Datta

Applicant

V.V.V.Sankar
Advocate
11/1/2018

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the operational creditor has filed rejoinder, which may be taken on record.

Ld. Counsel for the operational creditor has prayed for adjournment. Prayer is allowed.

List it on 12/02/2018 for admission.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)